Crime Head					Cases reported		Person arrested	Persons challance	Persons convicted in cases d cided so (at
1983.				 -		550	291	199	3
1984.	,					688	150	45	_
(Up to	15-8-1	984)			ئــ.				
Abducti	ion								
1 9 81.		•	•	٠	•	152	98	77	3
1982.		•				143	83	7 8	2
1983.					•	148	98	84	-
1984						182	80	12	_

Reference to Punjab and Jammu and Kashmir by Sri Lanka President

2716. SHRI SUSHIL CHAND MOHUNTA:

> SHRI BAPU KALDATE; SHRI BISWA GOSWAMI; SHR; B. SATYANARAYAN REDDY;

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Sri Lankan President at a New Delhi Press Conference made a reference to Jammu and Kashmir and Punjab in the context of the Tamil issue in Sri Lanka;
- (b) whether it is also a fact that he stated that the Government of India have not been able to solve the Kashmir problem;
- (c) if so, what is the reaction of the Government of India thereto; and
- (d) whether Government have taken up the matter with the Sri Lankan President?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFA'RS (SHRI A. A. RAHIM): (a) Yes. Sir.

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- (b) The Sri Lankan President addressed a Press Conference in New Delhi on the 2nd July in which he is reported to have made a reference to Jammu & Kashmir as an issue which was still before the UN.
- (c) and (d) Jammu & Kashmir State is an integral part of India. Government were surprised that such a remark should have been made by the Sri Lankan President. Government's objection to the remark has been conveyed through diplomatic channels.

Army assistance to the States

2717 DR. MAHABIR PRASAD: Will the Minister of HOME AFFAIRS be pleased to state the number of occasions on which the assistance of the Army was sought in the States and Union Territories to deal with communal riots and for doing relief work in the flood affected/cyclone hit areas during the period from the 1st January, 1983 to 30th June, 1984?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHR'MATI RAM DULARI SINHA): The various States/UTs. were provided army assistance on 36 occasions during the period from 1st January,